

(2)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANA }
A.K. MYSAMY } FOR Petitioners } K. S. S. S.
2. GURU DHANANSAI
FOR PREETI MOHAN FOR R4, R5 } Gururaj
3. Led by Senior Counsel T.K. Seshadri
For T.K. Seshan
Priyadashini. N. FOR R2 } P.K.

ORDER

TCP 25 of 2016 – Mr.A.G.Sathyanarayanan for Mr.A.K.Mylsamy Counsel for Petitioner Present. Ms. N.Priyadarshini counsel for R2 present. Mr.Guru Dhananjay for R4, R5 present. Counsel for R2 prayed for time for seeking instructions from her client for making submissions in this case. At request, time is enlarged. Put up on 01.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)